

राष्ट्रीय हरित अधिकरण / National Green Tribunal  
प्रधानन्यायपीठ / Principal Bench  
फरीदकोट हाउस, कॉपरनिकस मार्ग / Faridkot House, Copernicus Marg  
नई दिल्ली / New Delhi - 110001

NGT/PB/793/Admn./2023/७७

Dated : 27<sup>th</sup> February, 2023

**OFFICE ORDER**

Consequent upon his selection and Order No. 56/Confdl./2023/I-8-2/2002 (Part- XIV) dated 17.02.2023 of Hon'ble High Court of Chhatisgarh, Bilaspur, Sh. Arvind Kumar, Addl. District & Sessions Judge, FTSC, (POCSO), Dhamtari, has been appointed as Deputy Registrar, National Green Tribunal, Principal Bench, New Delhi on deputation basis, initially for a period of one year w.e.f. 23.02.2023 (F/N). The pay, allowances, perks and privileges to Sh. Arvind Kumar, admissible to him in the National Green Tribunal, would be as per the option to be exercised by him, under the applicable rules.

The terms & conditions for the deputation of Sh. Arvind Kumar, Deputy Registrar, NGT, PB, New Delhi will be governed by the instructions contained in the O.M. No. 6/8/20009-Estt (Pay-II) dated 17.06.2010 of Department of Personal and Training, as amended from time to time.

This issues with the approval of the Competent Authority.

(Vidya Prakash)  
Registrar General

To,

**Sh. Arvind Kumar**  
Deputy Registrar  
NGT, PB, New Delhi

Copy to:

1. PPS to Hon'ble Chairperson
2. PA to Hon'ble Judicial Members & Hon'ble Expert Members
3. Ld. Registrar, High Court of Chhattisgarh, Bilaspur
4. PA to Registrar General, NGT, PB, New Delhi
5. Ld. Registrar at Zonal Benches
6. The Divisional Head, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
7. The Pay & Accounts Officer, Ministry of Environment, Forest and Climate Change, Indira Paryavaran Bhawan, Jor Bagh Road, New Delhi-3
8. DCA cum DDO, NGT (PB), New Delhi
9. RTI Cell, NGT (PB), New Delhi
- ✓ 10. Computer Section for updating the website
11. Guard File

*Vidya Prakash*  
24/2/2023  
(Vidya Prakash)  
Registrar General